

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
KATYANY NATURAL RESOURCES LTD OPERATING IN SAND
MINING INDUSTRY AT BANDA, UP

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sl. No.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN / LLP No.	KATYAYNI NATURAL RESOURCES LIMITED (CIN : U14200BR2015PLC024246) & PAN : AAFCK9977N
2.	Address of the registered office	C/O RANJEET KUMAR, KHATA NO 15 16 JAJEJ COLONY, Danapur Bazar, Patna, Dinapur-Cum-Khagaul, Bihar, India, 801503
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	The whereabouts of the Fixed Assets remain undisclosed to the RP as of date
5.	Installed capacity of main products/services	Not Available
6.	Quantity and value of main products/ services sold in last financial year	As per the last available Unaudited Financial Statements for the financial year 2022-23, Revenue from operations was Rs 721.37 Lakhs.
7.	Number of employees/ workmen	Not Known
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The Financial Statements for 2022-23 (Unaudited) and for 2021-22 (Audited) and the Creditors List can be obtained by sending an email to the RP at : cirp.knrl@gmail.com .
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be obtained by sending an email to the RP at : cirp.knrl@gmail.com
10.	Last date for receipt of expression of interest	15-12-2025
11.	Date of issue of provisional list of prospective resolution applicants	25-12-2025
12.	Last date for submission of objections to provisional list	30-12-2025
13.	Date of issue of final list of prospective resolution applicants	04-01-2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	09-01-2026
15.	Last date for submission of resolution plans	08-02-2026
16.	Process email id to submit Expression of Interest	cirp.knrl@gmail.com
17.	Details of Corporate Debtor's Registration as MSME	Not Known

Note : Issuance of Form G is subject to the Hon'ble NCLT's approval for extension of the CIRP by 90 days from 17 November 2025.

Sd/-
Sandip Mitra
IBBI Registration No. IBBI/IPA-001/IP-P00497/2017-18/10885, (AFA Valid up to 31/12/2025)
53/C, Harish Mukherjee Road, Kolkata-700025
For Katyayni Natural Resources Limited

Date : 15 November 2025
Place : Kolkata

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
KATYANY NATURAL RESOURCES LTD OPERATING IN SAND
MINING INDUSTRY AT BANDA, UP

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sl. No.	RELEVANT PARTICULARS
1.	Name of the corporate debtor along with PAN & CIN / LLP No. KATYANY NATURAL RESOURCES LIMITED (CIN : U14200BR2015PLC024246) & PAN : AAFCK9977N
2.	Address of the registered office C/O RANJEET KUMAR, KHATA NO 15 16 JAJEJ COLONY, Danapur Bazar, Patna, Dinapur-Cum-Khagaul, Bihar, India, 801503
3.	URL of website Not Available
4.	Details of place where majority of fixed assets are located The whereabouts of the Fixed Assets remain undisclosed to the RP as of date
5.	Installed capacity of main products/services Not Available
6.	Quantity and value of main products/ services sold in last financial year As per the last available Unaudited Financial Statements for the financial year 2022-23, Revenue from operations was Rs 721.37 Lakhs.
7.	Number of employees/ workmen Not Known
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: The Financial Statements for 2022-23 (Unaudited) and for 2021-22 (Audited) and the Creditors List can be obtained by sending an email to the RP at : cirp.knrl@gmail.com .
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL: Can be obtained by sending an email to the RP at : cirp.knrl@gmail.com
10.	Last date for receipt of expression of interest 15-12-2025
11.	Date of issue of provisional list of prospective resolution applicants 25-12-2025
12.	Last date for submission of objections to provisional list 30-12-2025
13.	Date of issue of final list of prospective resolution applicants 04-01-2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants 09-01-2026
15.	Last date for submission of resolution plans 08-02-2026
16.	Process email id to submit Expression of Interest cirp.knrl@gmail.com
17.	Details of Corporate Debtor's Registration as MSME Not Known

Note : Issuance of Form G is subject to the Hon'ble NCLT's approval for extension of the CIRP by 90 days from 17 November 2025.

Sd/-
Sandip Mitra
IBBI Registration No. IBBI/IPA-001/IP-P00497/2017-18/10885, (AFA Valid up to 31/12/2025)
53/C, Harish Mukherjee Road, Kolkata-700025
For Katyany Natural Resources Limited

Date : 15 November 2025
Place : Kolkata